

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST and CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1325**  
TO BE ANSWERED ON 22.12.2017

**No Objection Certificate for Environmental Clearance**

1325. SHRI K.N. RAMACHANDRAN::

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has imposed ban on the issuance of No Objection Certificate for environmental clearances to the various industries in the country;
- (b) if so, the details thereof, State/UT wise including Tamil Nadu;
- (c) whether the Government had formed any high-level committee for conducting inspection and to conduct probe on the erring companies;
- (d) if so, whether the committee has submitted its report; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) & (b) No Objection Certificate (NoC) is not required for issuance of Environment Clearance under the provisions of Environment Impact Assessment, Notification 2006 and its subsequent amendments.

(c) to (e) No, Sir.

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